

**HIGH COURT OF TRIPURA
AGARTALA**

NOTIFICATION

Dated, the 16th November, 2018

No.F.14(5)-HC/2018/18277 His Lordship, Hon'ble the Chief Justice has been pleased to nominate the following Judicial Officers of Tripura to participate in the day long programme organised by the Hon'ble Supreme Court of India to celebrate 26th November as the Constitution Day:

- (i) Shri Arindam Paul
Director
Tripura Judicial Academy.
- (ii) Shri Ashutosh Pandey, Member Secretary
Tripura State Legal Services Authority and
Coordinator, High Court Mediation Centre

2. The nominated officers must reach the venue in time to participate in the Inaugural Session, Working Sessions and Valedictory Session of the programme. Their attendance in the programme will be treated as on official duty.

By order,
Sd/-

(S.G.Chattopadhyay)
Registrar General

Memo No.F.14(5)-HC/2018/18278-92 Dated, Agartala, the 16th November, 2018.
Copy to:

1. The Secretary General, Supreme Court of India.
2. Shri Rajesh Kumar Goel, Registrar, Supreme Court of India
(reg.rajeshgoel@sci.nic.in).

Telephone number and email ID of Shri Arindam Paul, Director, Tripura Judicial Academy is as follows:

Mob.No.9436458284

email- ID-arindampaul@ajj.gov.in

Telephone number and email ID of Shri Ashutosh Pandey, Member Secretary, Tripura State Legal Services Authority is as follows:

Mob.No.08131980506/9436521551,

email ID-pandeyashu321@gmail.com

The particulars of the place of their stay in New Delhi and vehicle details will be informed shortly.

3. Shri Arindam Paul, Director, Tripura Judicial Academy. The invitation Cards and minute to minute programme of the function will be sent to him as soon as received from the Hon'ble Supreme Court. He is requested to communicate the details of his place of stay in New Delhi and vehicle

details by which he would reach the venue of the conference to Sri Rajesh Kumar Goel, Registrar, Supreme Court of India at the earliest.

4. Shri Ashutosh Pandey, Member Secretary, Tripura State Legal Services Authority. The invitation Cards and minute to minute programme of the function will be sent to him as soon as received from the Hon'ble Supreme Court. He is requested to communicate the details of his place of stay in New Delhi and vehicle details by which he would reach the venue of the conference to Sri Rajesh Kumar Goel, Registrar, Supreme Court of India at the earliest.
5. The Registrar (Vigilance), High Court of Tripura, Agartala.
6. The Registrar (Judicial), High Court of Tripura, Agartala.
7. The Registrar (Admn.), High Court of Tripura, Agartala.
8. The Deputy Registrar (Protocol). He is requested to write to the Chief Resident Commissioner, Tripura Bhavan, New Delhi after consultation with the participants to provide accommodation in Tripura Bhavan to both of the Officers and other required assistance to them to participate in the programme organised by the Hon'ble Supreme Court of India.
9. All Deputy Registrars, High Court of Tripura, Agartala.
10. The Principal Secretary to His Lordship, Hon'ble the Chief Justice, High Court of Tripura, Agartala.
11. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
12. The Secretary/P.A to Registrar General, High Court of Tripura, Agartala.
13. The System Analyst, High Court of Tripura for uploading the same in the official Website of the High Court of Tripura, Agartala.


16.11.18
Registrar General